

TICKETLESS TRAVEL

*1076. **Shri T. B. Vittal Rao:** Will the Minister of Health be pleased to refer to the reply to starred question No. 187 asked on the 27th August, 1954 and state:

(a) whether it is a fact that the expenditure incurred in connection with the 'Special Drives' for detection of ticketless travellers is much more than the amount realised from ticketless travellers; and

(b) if so, whether the Railway Board have devised any other means to prevent passengers travelling without tickets?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) No.

(b) Does not arise.

Shri T. B. Vittal Rao: Could we know the percentage of cases of ticketless travel detected to the total number of passengers?

Shri Shahnawaz Khan: We have not got that percentage.

Shri R. K. Chaudhuri: Is it a fact that in some railways persons who do not have tickets get their seats inside the compartment whereas persons who have tickets have to go to the roofs?

The Minister of Railways and Transport (Shri L. B. Shastri): On the North Eastern Railway and in Assam perhaps!

Shri Velayudhan: In order to discourage ticketless travel, is any new device being employed by Government after the team has gone to Russia and come back after studying new methods?

Shri Shahnawaz Khan: Although we have not found out any very surprisingly new methods, the thing that we are doing is to intensify the checks by the travelling ticket examiners. We have appointed special railway magistrates to travel in trains and to

inflict very heavy penalties on those who travel without tickets.

Shri Syed Ahmad: May I put a question?

Mr. Speaker: Next question.

TREATMENT OF LEPROSY

*1077. **Shri Bhagwat Jha Azad:** Will the Minister of Health be pleased to state what arrangements have been made by Government for the treatment of leprosy under the Leprosy Control Scheme which is included in the first Five Year Plan?

The Minister of Health (Rajkumari Amrit Kaur): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 54.]

Shri Bhagwat Jha Azad: The statement says that the States concerned have been requested to establish centres with effect from the 1st July. May I know which are the State Governments which have established the centres allotted?

Rajkumari Amrit Kaur: I have not yet received any information from the States in spite of reminders.

Shri Bhagwat Jha Azad: Am I to understand that after the expiry of three years of the Five Year Plan, not a single State has opened such centre for controlling leprosy?

Rajkumari Amrit Kaur: I am not so pessimistic. We have reminded the States and I think they will take action fairly soon.

Shri Dhulekar: Have Government passed any executive orders to the effect that all lepers found in the streets be directed to go to certain asylums or camps for treatment?

Rajkumari Amrit Kaur: No directive of that kind can be issued by the Centre. The States have been asked to see what they can do in the matter.

Shri A. M. Thomas: May I enquire whether Government have given aid